because of scarcity of supply relative to demand.

Irrigation schemes in Himachal Pradesh

337. SHRI KRISHAN LAL SHARMA: Will the Minister of WATER RESOURCES be pleased to state:

(*a*) whether Government's attention has been drawn to the news-item captioned "H.P. irrigation schemes under neglect' which appeared in the Indian Express of 6th June, 1990;

(b) if so, what are the reasons therefor; and

(c) what action Government have taken in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) to (c) Minor Irrigation scheme are planned, designed and implemented by the State Government and do not require clearance sanction from the Central or Government. As such, the comments of the State Government were asked. It has been stated that State Government is already aware of problems/short-comings mentioned in the news item and are taking necessary measures in this respect.

Development of Nandan Kanan in Orissa as a tourist spot

338. SHRI JAGADISH JANI: Will the Minister of TOURISM be pleased to state:

(a) whether the Central Government propose to develop Nandan Kanan in Orissa as a tourist spot during the Eighth Plan period to attract more domestic as well as foreign tourists;

(b) whether any specific proposal has been sent by the State Government to this effect; and

(c) if so, what action the Central Government have taken to implement the proposal?

THE MINISTER OF STATE IN THE MINISRTY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) No, Sir.

(b) No, Sir.

(c) Does not arise.

Incidents of gold smuggling

339. SHRI JAGADISH JANI: Will the Minister of FINANCE be pleased to state:

(a) what is the number of gold smuggling cases detected by Government between January to June, 1990;

(b) how many cases have been registered by the Central Government during the above period against persons who were caught while smuggling gold into the country; and

(c) what steps are being taken to check gold smuggling?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b) The number of seizures effected, the value of contraband seized, the value and quantity of gold seized and the number of persons arrested during the period from January to June, 1990 are given in the table below:

Number of Seizures :	Rs. 25,835
effected	
Value of seizures	: Rs. 315.22
Value of gold seized	crores. : Rs. 86.55.
Quantity of gold seized	crores. 2566 Kgs.
Number of persons	1524
arrested	

(Figures are provisional.;

However, details of cases/persons arrested for smuggling of gold alone are being collected and will be laid on the Table of the House.